

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/590/IB/2017
NAME OF THE PETITIONER(S) : EOC POLYMERS INDIA PVT LTD
NAME OF THE RESPONDENT(S) : D.C. MILLS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	V. PRASHANTH KIRAN	Counsel for Petitioner	V. Prashanth
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ORDER

Counsel for petitioner present and filed an affidavit in proof of notice sent to the respondent. The matter is adjourned at request for hearing submissions. Put up on 13.02.2018.

-sdr-
(S VIJAYARAGHAVAN)
Member(Technical)

-sdr-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc